Declaration of Assets and Liabilities

A Mortal John I

Year 2023-24

I, GAURAV CUMAR SHARMA , son/daughter/wife of SHIN SHANMAR SHARMA aged , SEARS , years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDENT (GARDENER) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr •No		⊮ Self	*Spouse Name(S)	Dependant-1 *Name	Dependant-2 Name	Dependant-3 Etc. Name
. (1)	Cash	1000		-	-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10000 SBJ	-	-	-	3
(iii)	Bonds, Debentures and Shares in companies	-		-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	16.00		-	7
(v)	Motor Vehicles (details of make, etc.)		-		57	-
(vi)	Jewellery (give details of weight and value)	-	-	-		-
	Other assets, such as values of claims / interests	-	-	·		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee:

Gawar Ruman sharing

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

∗S •N		Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-	,	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-		-	-	
((111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				
(v)	Others (such as interest in property)			* * 200		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

∦Sr. ⊕No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	7	2:	
	(ii) Loans from financial institutions		**	
	(iii) Government Dues: (a) dues to departments dealing with government		8-7	
	accommodation	-	•	
	(b) dues to departments dealing with supply of water	-		
	(c) dues to departments	460 400 400		
	dealing with supply of electricity			
		Gawa	w kirnar Sharma	

	(d) dues to departments dealing with telephones	~	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	_
	(f) Other dues, if any	_	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JVDP37869N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		₹
	(iii) Sales Tax [Only in case of proprietary business]	••	-
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No.	:-	110155365418
Gender	;-	MALE (M/F)
Date of Birth	:-	0 8 0 1 L 9 9 7 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:- . ,	BIHAR VIDHAN SABIA
		(Full Name e.g. B.A.S. Bihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	:-	GATA PATNA
I hereby de knowledge and bel		that the above details are true to the best of my
Knowledge and Del		
		Signature Crawray Kuman . Shanna
		Name of Employee: GAURAV. KUMAR SHARMA

Note:

Place: PATNA.....

Date: 09 02/2043.....

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

Designation: OFFICE ATTENDANT GARDENER

Department: BIHAR VIDIFAM SABHA

in prescribed format.

Gaway Kuman Sharma